

**Scheduled Castes in P. & T.**

3442. { Shri Sadhu Ram:  
Shri Daljit Singh:  
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) how many Scheduled Caste and Scheduled Tribe candidates have been recruited during 1958-59 in the Punjab Circle category-wise;

(b) what was the number of vacancies to be filled,

(c) whether the vacancies were filled according to the reservation; and

(d) if not, what steps have been taken in the matter?

The Minister of Transport and Communications (Shri S. K. Patil): (a) to (d) The required information for the calendar year 1958 and for the period January-February, 1959 has been called for from the Postmaster-General, Punjab Circle, Ambala and will be laid on the Table of the Sabha as soon as it is received

**By-Products of Tomato**

3443. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are considering any scheme for the manufacture of by-products of tomato; and

(b) if so, when such a scheme is likely to be finalised?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Does not arise.

**Termination of Services of Railway Employees by Governor-General/President**

3444. Shri Rajendra Singh: Will the Minister of Railways be pleased to state the number of cases of termination of service of Class III and IV staff under the orders of the Govern-

nor-General/President of India during the period from 1947 to 1958?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Class III—109

Class IV—39

**Termination of Services of Railway Employees by General Managers**

3445. Shri Rajendra Singh: Will the Minister of Railways be pleased to state the number of cases of termination of service of Class III and IV staff by General Managers under their special powers during the period from 1947 to 1958?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Information is being collected and will be laid on the Table of the Sabha.

**Reversions of Employees on N.E. Railway**

3446. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are a large number of cases on North Eastern Railway where persons have been reduced in rank without issuing any charge-sheets and giving chance of defence as required under Article 311(2) of the Constitution; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) Does not arise

**Delhi Transport Undertaking**

3447. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1151 on the 9th December, 1958 and state the progress made in the work of the six-man inquiry committee appointed to go into the revision of the minimum rates of wages of the employees of the Delhi Transport Undertaking?

The Minister of State in the Ministry of Transport and Communications

(Shri Raj Bahadur): A statement giving the information required is laid on the Table. [See Appendix VII, annexure No. 24.]

#### Service Rules on Railways

3448. Shri Hariish Chandra Mathur: Will the Minister of Railways be pleased to state:

(a) how many different sets of rules in respect of service conditions are obtaining on the Railways, and

(b) what attempt has been made to simplify them?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Broadly, the different sets of rules in respect of service conditions are:—

- (i) Ex-Company Railway
- (ii) Ex-States
- (iii) Indian Government Railways

(b) The ex-Company Railway staff and the ex-States Railway staff were given an option to come over to the Indian Government Railway rules, so as to reduce the diversity. Simplification of rules has been deferred for the Enquiry Commissions report.

#### Willingdon and Safdarjang Hospitals

3449 { Shri Subodh Hansda:  
Shri S C. Samanta:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government propose to revise the outlay provided in the Second Five Year Plan for the Willingdon and Safdarjang Hospitals in consultation with the Planning Commission;

(b) if so, the reasons therefor; and

(c) how much of the total estimate has been spent up-till now?

The Minister of Health (Shri Karwar): (a) No such proposal is under consideration at present.

(b) Does not arise.

(c) Approval has been accorded to construction works estimated to cost Rs. 69,10,955 (Rs. 59,06,185 for Safdarjang Hospital and Rs. 19,01,800 for Willingdon Hospital).

#### Railway Passenger Fares

3450 Shri Jadhav: Will the Minister of Railways be pleased to lay a statement on the Table showing the bases of passenger fares of the Local Trains running at various places from 1948 to 1958?

The Deputy Minister of Railways (Shri S V Ramaswamy): A statement showing the bases of passenger fares over the Indian Railways from 1st January, 1948 to 30th September, 1958, is laid on the Table [See Appendix VII, annexure No 25]

Presumably by the expression "Local Trains" in the question is meant the passenger trains running over short lengths. There is no difference between the bases of passenger fares applicable to such "Local Trains" and other passenger trains, but the distinction between the fares for "Ordinary" or "Passenger Trains" on the one hand and Mail or Express Trains on the other, where different fares are charged, has been indicated in the statement.

From 1st October, 1958, the bases of fares are not notified but only the calculated fares for different distances.

#### Patharkandi-Dharamanagar Rail Line

3451. Shri Dasaratha Deb: Will the Minister of Railways be pleased to state:

(a) when the survey of Patharkandi-Dharamanagar Rail line would be made; and

(b) when the final report of the Railway Board is likely to be received by Government?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Arrangements are being made to start the survey as early as possible.